

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 222 OF 2019

Dated : 4th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Torrent Power Ltd.

...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission

...Respondent (s)

Counsel for the Appellant(s) : Mr. Hardik Luthra
Mr. Alok Shukla
Ms. Sanya Kapoor
Ms. Tarima Gaur
Ms. Sonali Jaitley
Mr. Jaiyesh Bakhshi
Ms. Jayshree Dugar

Counsel for the Respondent(s) : -

ORDER

Appellant is directed to Issue public notice within 4 weeks.

List the matter on **30.09.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj